

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No402
CP(CAA)/39(AHM)2021
in
CA(CAA)80 of 2020
WITH
IA 76 of 2022 in CP (CAA) 39 of 2021
in
CA (CAA) 80 of 2020

Proceedings under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

Order delivered on ..09/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv.
For the Respondent :

ORDER

IA 76 of 2022 In CP (CAA) 39 of 2021 In CA (CAA) 80 of 2020

Application is filed by the petitioner companies seeking preponement of the date of Second Motion Petition hearing which is listed on 05.12.2022. It is seen from record that after the order of admission of Second Motion Petition CP (CAA)/39 (AHM) 2021 was passed by this Special Bench on 12.09.2022, the Second Motion was listed before the Regular Bench on 13.10.2022 and the same was not considered, as the matter was recorded as pending before Special Bench. Hence, this application along with Second Motion Petition is listed before this Special Bench. The application for preponement cannot be considered, in view of the multiple Benches being held by the Member (Judicial) as well as Member (Technical) of this Bench, hence, application is disposed of without granting any relief.

We further record that in Second Motion Petition after admission order is passed, pleadings are to be completed, and reports of RD, OL and Income Tax Department are to be received. Learned Sr. Counsel Mr. Pahwa states that all the reports have come on record, which is confirmed by the Registry as per e-portal, and the response by the petitioners by way of affidavits is also filed, which has come on record. Since the hearing has not started before the Special Bench, and no other application in this matter is pending before the Special Bench, matter stands released and is directed to be listed before the Regular Bench for hearing of Second Motion Petition CP(CAA)/39 (AHM) 2021. The Registry is directed to list this matter as per the scheduled date before the Regular Bench.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**